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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice No. 84 / 2015-2020
Dated the 3rd April 2019

Subject: Amendments in the Handbook of Procedure consequent to the introduction of a procedure thereby doing away with the physical copy of MEIS/SEIS scrips issued with EDI ports

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby adds the following provisions in the para 3.08 in the Handbook of Procedures, 2015-20, as amended from time to time.

"3.08

(c) However, for all MEIS/SEIS scrips issued on or after 10.04.2019 (except for MEIS/SEIS issued with port of registration as one of the Non EDI or SEZ ports), Telegraphic Release Advice (TRA) facility from EDI ports to non EDI and SEZ ports would not be available."

Effect of this Public Notice: TRA facility for scrips issued from all ports (except SEZ and non EDI ports) has been withdrawn for MEIS/SEIS scrips issued on or after 10.04.2019.

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